

notices under Rule 377. Then I will give you some time after that.

SHRI G. M. BANATWALLA: 15 minutes.

MR. SPEAKER: I will first take up notices under Rule 377. And then I will give you some time.

Now, I call Shri Madhu Dandavate. Submissions under Rule 377.

12.58 hrs.

MATTERS UNDER RULE 377

श्री राम विलास पासवान (हाजीपुर) : मेरा 377 पर प्वाइन्ट ऑफ ऑर्डर है। आज तक हाऊस का यह नियम रहा है कि जो विषय कालिग प्रटेन्शन में नहीं आते हैं और जो महत्वपूर्ण होते हैं, उन पर बहस होती है... (व्यवधान)

MR. SPEAKER: That is already over. I have given enough time.

श्री राम विलास पासवान : अध्यक्ष जी, जब हम यहां कुछ कहने के लिए उठते हैं, तो आप कहते हैं कि चेंबर में मिलिये। मैं दो बार चेंबर में गया... (व्यवधान)... मैं चाहता हूँ कि पाकिस्तान के इशू पर बहस की जाए। पाकिस्तान के राष्ट्रपति ने कहा है कि काश्मीर के इशू को हम उठाएंगे। इस हाऊस में इस मसले पर बहस होनी चाहिए।

MR. SPEAKER: We have given time for discussion of the issue. 2 hours we have given. We have provided another time; that is for 2 hours; that will come. Now, Shri Madhu Dandavate.

श्री राम विलास पासवान : काश्मीर का उसमें कहा है।

(i) Re: PRESS COMMISSION

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, under Rule 377 I raise the following matter of urgent public importance:

The Minister for Broadcasting and Information has announced that the terms of reference of the Press Com-

mission would be made more comprehensive and the members of the Commission who have resigned would be replaced by new members. When the Parliament is in session, such an important announcement should have been made in the House. I request the Minister to take the House into confidence and make an elaborate statement about the proposed comprehensive terms of reference of the Press Commission.

13 hrs.

(ii) REPORTED CRIMINAL ASSAULT ON TWO WOMEN BY RPF MEN IN A COMPARTMENT OF JANATA EXPRESS ON 3-1-1980.

SHRIMATI GEETA MUKHERJEE (Panskura): With your permission, Sir, I beg to bring to your notice, under Rule 377, the following matter of urgent public importance.

On 3rd January, two women named Shiabati and Brinda travelling from Howrah by Janata Express were raped by RPF men inside a lady's compartment and were thrown out of the train along with their minor children near Baichi Station. This is a very serious matter and....**

MR. SPEAKER: Whatever is there in the original, that alone will go in the proceedings; not otherwise.

SHRIMATI GEETA MUKHERJEE: and the culprits need to be brought to book and such further occurrences prevented.

(iii) Re: DEPICTING OF ARMED FORCES BELONGING TO DIFFERENT DYNASTIES IN THE REPUBLIC DAY PARADE.

श्री रवींद्र मसूब (महाराजपुर) : स्पीकर साहब, आपको इजाजत से मैं 377 रूल के अन्दर एक बहुत ही महत्वपूर्ण मसले को इस पार्लियामेंट के सामने रखता हूँ।

**Not recorded.

[श्री रवींद्र मसूद]

इस साल 26 जनवरी के प्रोग्राम में जहाँ पूरे हिन्दुस्तान के लोग और हर मजहब और बिरादरी के लोग आये हुए थे, वहाँ पर एक प्रोग्राम हिन्दुस्तान की तारीख में किस-किस की फौजों में कैसे कपड़े और हथियार इस्तेमाल किये मसलन गुप्ता खानदान, वर्द्धन खानदान और राजपूत वंगरह दिखाये गये थे। मगर अफसोस की बात है कि मोहतरम इन्दिरा गांधी की हकूमत होते हुए भी इसके अन्दर पठानों, मुगलों या दूसरे मुसलमान हुकमरानों की फौजों ने कैसे कपड़े और हथियार इस्तेमाल किये थे, नहीं दिखाये गये, जिसकी वजह से हिन्दुस्तान के संकुलर जहन रखने वाले लोगों को बहुत तकलीफ हुई।

[श्री رشید مصعود (सहारनपूर):

सोवियत सरकार - आप की اجازत से
 ३७७ डॉलर के अंदर एक बहुत
 ही अहम مسئलہ کو اس پارلیمنٹ کے
 سامنے رکھتا ہوں -

اس سال ۲۶ جنوری کے پروگرام
 میں جہاں پورے ہندوستان کے لوگ
 اور ہر مذہب اور ہر برادری کے لوگ
 آئے ہوئے تھے - وہاں ہر ایک پروگرام
 ہندوستان کی تاریخ میں کس کس
 کی فوجوں میں کیسے کپڑے اور
 ہتھیار استعمال کئے مثلاً گھیس خاندان
 وردھن خاندان اور راجپوت وغیرہ
 دکھائے گئے تھے - مگر افسوس کی
 بات ہے کہ محترمہ انڈرا گاندھی کی
 حکومت ہوتے ہوئے بھی اس کے اندر
 پٹھانوں مغلوں یا دوسرے مسلمان

حکمرانوں کی فوجوں نے کیسے کپڑے
 اور ہتھیار استعمال کئے تھے - نہیں
 دکھائے گئے - جس کی وجہ سے
 ہندوستان کے سیکولر ذہن رکھنے والے
 لوگوں کو بہت تکلیف ہوئی -]

(iv) REPORTED ACUTE DROUGHT CON-
 DITIONS IN ORISSA.

SHRI CHINTAMANI PANIGRAHI
 (Bhubaneswar): Sir, under rule 377,
 I beg to draw the attention of the
 House to the following urgent matter.

The most acute drought conditions
 are prevailing in Orissa as a result of
 which thousands of people are leav-
 ing their hearths and homes to find
 employment elsewhere. Starving
 conditions are prevailing in the
 affected areas. Rice production has
 gone so low that Orissa which was all
 along a surplus State has been forced
 to import rice now. Drought also has
 seriously affected in electricity genera-
 tion and water supply for irrigation
 gravely affecting production of high
 yielding variety crops in the State
 and effective measures are urgently
 required to mitigate the suffering.

(v) Re: REPORTS OF FISHERMEN OF
 TAMIL NADU TAKEN INTO CUSTODY
 BY CEYLONESE NAVAL PERSONNEL.

SHRI M. S. K. SATHIYENDRAN
 (Ramanathapuram): Sir, under rule
 377, I wish to draw the attention of
 the House to the following urgent
 matter.

Fishermen of Tamilnadu while
 fishing within the limits of Indian
 Territory near Katcha Theevu, are
 being apprehended and taken into
 custody by the Naval Personnel of
 Ceylon Government. Situation is
 panicky and tense and this incident
 took place this week. Pray immediate
 intervention and save the poor fisher-
 men.